(6)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:
PETITION NUMBER	: CP/315/IB/2018
NAME OF THE PETITIONER(S)	: J. BHUVANESHWARI, J. JAYABALAN, R. KALYANI KUMARI
NAME OF THE RESPONDENT(S)	: AKSHAYA PVT LTD
UNDER SECTION	: 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION / REPRESENTATION BY WHOM	SIGNATURE
1)	S. Dhayaleswaran	Counsel for the Applicant	
2)	Akshayaa Benjamin	Counsel for the Respondent	

ORDER

Counsels for both the parties present, submitted that the parties are engaged in the settlement talks, and prayed for time to report the outcome of the settlement. At request, time is enlarged. Put up on **21.08.2018 at 10.30 A.M.**

-Sd-
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS